

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224 - IA(Dis)/7(AHM)2024
in
CP(IB) 206 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nikita Enterprise
V/s

Kohinoor Diamonds Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Dhruvad
Vaghani, Adv., Mr. Aditya Mehta, Adv., Mr. Rishabh
Sethi, Adv. & Mr. Ajiz MK, Adv.

For the Respondent : None

For the Liquidator : Mr. Amit Gupta

ORDER

IA(Dis)/7(AHM)2024

Ld. Sr. Counsel for the applicant seeks adjournment on the ground that connected matters are pending.

List for further consideration 26.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)